Government of India
Ministry of Finance
Department of Economic Affairs
Budget Division

New Delhi, dated: **October 14, 2019**

NOTIFICATION

Auction for Sale (Re-issue) of Government Stock (GS)

F.No.4(6)W&M/2019: Government of India hereby notifies sale (re-issue) of the following Government Stocks:

Name of the Security	Date of Original Issue	Original Tenure (yy-mm-dd)	Date of Maturity	Auction Basis	Auction Method	Notified Amount (in ₹ Crore)
6.17% GS 2021	Jul.15, 2019	02-00-00	Jul.15, 2021	Price	Multiple	2,000
7.27% GS 2026	Apr. 08, 2019	07-00-00	Apr. 08, 2026	Price	Multiple	2,000
6.45% GS 2029	Oct. 07, 2019	10.00.00	Oct. 07, 2029	Price	Multiple	7,000
7.62% GS 2039	Apr. 08, 2019	20-05-07	Sep. 15, 2039	Price	Multiple	1,000
7.63% GS 2059	May 06, 2019	40-01-11	Jun. 17, 2059	Price	Multiple	4,000

Subject to the limit of ₹16,000 crore, being total notified amount, Government of India will have the option to retain additional subscription up to ₹1,000 crore each against any one or more of the above securities. The sale will be subject to the terms and conditions spelt out in this notification (called 'Specific Notification'). The Stock will be sold through Reserve Bank of India, Mumbai Office, Fort, Mumbai- 400 001 as per the terms and conditions specified in the General Notification F.No.4(2)–W&M/2018, dated March 27, 2018 issued by Government of India.

Allotment to Non-competitive Bidders

2. The Government Stock up to 5% of the notified amount of the sale will be allotted to eligible individuals and institutions as per the enclosed Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities (**Annex**).

Place and date of auction

3. The auction will be conducted by Reserve Bank of India, Mumbai Office, Fort, Mumbai - 400 001 on **October 18, 2019**. Bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **October 18, 2019**. The non-competitive bids should be submitted between **11.30 a.m. and 12.00 noon** and the competitive bids should be submitted between **11.30 a.m. and 12.30 p.m**.

When Issued Trading

4. The Stocks will be eligible for "When Issued" trading in accordance with the guidelines issued by the Reserve Bank of India.

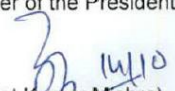### Date of issue and payment for the stock

5. The result of the auction shall be displayed by the Reserve Bank of India at its Fort, Mumbai Office on **Oct. 18, 2019**. The payment by successful bidders will be on **Oct. 22, 2019** i.e. the date of re-issue. The payment for the Stocks will include accrued interest on the nominal value of the Stock allotted in the auction from the date of original issue/last coupon payment date to the date upto which accrued interest is due as mentioned in the table in para 6.

Payment of Interest and Re-payment of Stock

6. Interest will accrue on the nominal value of the Stock from **the date of original issue/last coupon** payment and will be paid half yearly. The Stocks will be **repaid at par** on date of maturity.

Name of the Security	Coupon rate (%)	Date of Last Coupon payment	Date upto which accrued interest is due	Date of Coupon payments (month/date)
6.17% GS 2021	6.17	New Stock	Oct. 21, 2019	Jan. 15 and Jul.15
7.27% GS 2026	7.27	Oct. 08, 2019	Oct. 21, 2019	Apr. 08 and Oct. 08
6.45% GS 2029	6.45	New Stock	Oct. 21, 2019	Apr. 07 and Oct. 07
7.62% GS 2039	7.62	Sep.15, 2019	Oct. 21, 2019	Mar.15 and Sep.15
7.63% GS 2059	7.63	Jun.17, 2019	Oct. 21, 2019	Dec.17 and Jun.17

By Order of the President of India

14/10

(Rajat Kumar Mishra)
Joint Secretary to the Government of India